

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/5969/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 16 November, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2021/4960 dtd 12.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for five days on 20.11.2021, 22.11.2021, 23.11.2021, 25.11.2021 & 26.11.2021 along with station leave permission, from the evening of 18.11.2021 till the morning of 29.11.2021.** Further, you have been allowed to use your official vehicle, at your own cost, for coming to Guwahati. The Civil Judge & Assistant Sessions Judge, Bongaigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/5970/A, dated 16.11.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda